

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 924
ANSWERED ON 29.07.2024**

Multi-Activity Sports Stadiums

924. SHRI PRADEEP PUROHIT:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) whether the Government has any proposal to give grants for construction of multi-activity sports stadium in each of the States to encourage athletes and enable the sports activities across the country;**
- (b) if so, the details thereof, State-wise, particularly to Odisha State; and**
- (c) the amount proposed to be released for this purpose to Odisha State in the next three years?**

**ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ DR. MANSUKH MANDAVIYA }**

(a) to (c) 'Sports' being a State subject, the responsibility of development of sports, including construction of multi-activity sports stadium, rests primarily with the State/Union Territory Governments. The Union Government supplements their efforts. The proposals received in this Ministry are considered on case-to-case basis. The proposals received from the State/UT Governments and other eligible entities are considered for financial support, subject to their completeness, technical feasibility and availability of funds under the Scheme. One project, namely, Construction of Sports Complex at Rairangpur, District Mayurbhanj, Odisha, received under Khelo India Scheme has been sanctioned at a cost of Rs. 27.23 crore. The details of projects sanctioned for the development of sports infrastructure, State-wise including Odisha State, under the Khelo India Scheme are available in public domain on the dashboard at <https://mdsd.kheloindia.gov.in>.
